

IN THE HIGH COURT OF ORISSA, CUTTACK

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Copies.

Report on :20-03-2024

Date : 20.03.2024									
S L N O.	C.A.N o.	Date of Applica tion	Case No.	Name of the Applica nt	C.C Type	Judge / Court Name	C.C Applied For	Deali ng Secti on	Se at
1	26616/ 2024	20.03.2 024	ABLAPL - 643/20 24	J PRADHAN	C.O.		Order Dtd. 2024-03- 18	BAIL- 2	(Se at No- 9)
2	26617/ 2024	20.03.2 024	BLAPL- 501/20 24	D PARIDA	C.O.		Order Dtd. 2024-03- 18		(Se at No- 9)
3	26618/ 2024	20.03.2 024	ABLAPL - 1148/2 024	A CR DAS	C.O.		Order Dtd. 2024-03- 12	BAIL- 1	(Se at No- 1)
4	26619/ 2024	20.03.2 024	BLAPL- 1519/2 024	RK MALLICK	C.O.		Order Dtd. 2024-03- 18		(Se at No- 1)
5	26620/ 2024	20.03.2 024	ABLAPL - 455/20 24	DP MISHRA	C.O.		Order Dtd. 2024-03- 18		(Se at No- 1)
6	26621/ 2024	20.03.2 024	BLAPL- 1605/2 024	SC DAS	C.O.		Order Dtd. 2024-03- 19		(Se at No- 1)
7	26622/ 2024	20.03.2 024	BLAPL- 1339/2 024	RK BARIK	C.O.		Order Dtd. 2024-03- 15	BAIL- 1	(Se at No- 6)
8	26623/ 2024	20.03.2 024	WP (C) - 6149/2 024	BISWA BIJAYA BAXI ACHARYA	C.O.		Order Dtd. 2024-03- 19	WRIT BRANC H-1	(Se at No- 31)
9	26625/ 2024	20.03.2 024	WP (C) - 6076/2	S. PATTNAIK	C.O.		Order Dtd. 2024-03- 18	WRIT BRANC	(Se at

			024					H-7	No-5)
10	26627/ 2024	20.03.2 024	WP (C) - 5988/2 024	SANJIB KUMAR BHANJADEO	C.O.		Order Dtd. 2024-03- 18	WRIT BRANC H-6	(Se at No- 54)
11	26628/ 2024	20.03.2 024	WP (C) - 5806/2 024	C. R. NAYAK	C.O.		Order Dtd. 2024-03- 18	WRIT BRANC H-5	(Se at No- 32)
12	26630/ 2024	20.03.2 024	WP (C) - 5528/2 024	M. R. ROUTRAY	C.O.		Order Dtd. 2024-03- 19	WRIT BRANC H-2	(Se at No- 34)
13	26632/ 2024	20.03.2 024	WP (C) - 5531/2 024	M. R. ROUTRAY	C.O.		Order Dtd. 2024-03- 19	WRIT BRANC H-2	(Se at No- 34)
14	26634/ 2024	20.03.2 024	WP (C) - 5282/2 024	K. C. SAMAL	C.O.		Order Dtd. 2024-03- 19	WRIT BRANC H-7	(Se at No- 44)
15	26635/ 2024	20.03.2 024	WP (C) - 6007/2 024	P. C. DAS	C.O.		Order Dtd. 2024-03- 18	WRIT BRANC H-7	(Se at No- 5)
16	26637/ 2024	20.03.2 024	CRLMC- 2646/2 019	M. R. BARIK	C.O.		Order Dtd. 2024-03- 07	CRIMI NAL MISC	(Se at No- 3)
17	26638/ 2024	20.03.2 024	WP (C) - 6525/2 024	A.MOHANTY	C.O.		Order Dtd. 2024-03- 19	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 120)
18	26639/ 2024	20.03.2 024	CRLMC- 2886/2 018	M. R. BARIK	C.O.		Order Dtd. 2024-03- 07	CRIMI NAL MISC	(Se at No- 4)
19	26641/ 2024	20.03.2 024	WP (C) - 6316/2 024	T.K. NAYAK	C.O.		Order Dtd. 2024-03- 19	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 117)
20	26642/ 2024	20.03.2 024	WP (C) - 6335/2 024	T.K. NAYAK	C.O.		Order Dtd. 2024-03- 19	WRIT BRANC H (DIVI	(Se at No- 117

								SION BENCH -3))
21	26643/ 2024	20.03.2 024	WP (C) - 6527/2 024	A.MOHANTY	C.O.		Order Dtd. 2024-03- 19	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 120)
22	26645/ 2024	20.03.2 024	WP (C) - 6528/2 024	A.MOHANTY	C.O.		Order Dtd. 2024-03- 19	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 120)
23	26646/ 2024	20.03.2 024	WP (C) - 6662/2 024	R.K. MOHABHOI	C.O.		Order Dtd. 2024-03- 19	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 121)
24	26647/ 2024	20.03.2 024	WP (C) - 6529/2 024	A.MOHANTY	C.O.		Order Dtd. 2024-03- 19	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 120)
25	26648/ 2024	20.03.2 024	WP (C) - 6156/2 024	D.K. SAHU	C.O.		Order Dtd. 2024-03- 19	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 115)
26	26649/ 2024	20.03.2 024	WP (C) - 20652/ 2023	P.K. JENA	C.O.		Order Dtd. 2024-03- 15	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 118)
27	26650/ 2024	20.03.2 024	WP (C) - 6531/2 024	A.MOHANTY	C.O.		Order Dtd. 2024-03- 19	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 120)
28	26651/ 2024	20.03.2 024	WP (C) - 6531/2 024	BIJAYA	C.O.		Order Dtd. 2024-03- 19	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 120)

	2024	024	6323/2 024	KUMAR BEHERA 1			19	BRANC H (DIVI SION BENCH -3)	at No- 117)
29	26652/ 2024	20.03.2 024	WP (C) - 6533/2 024	A.MOHANTY	C.O.		Order Dtd. 2024-03- 19	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 120)
30	26654/ 2024	20.03.2 024	WP (C) - 6524/2 024	A.MOHANTY	C.O.		Order Dtd. 2024-03- 19	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 120)
31	26655/ 2024	20.03.2 024	WP (C) - 6326/2 024	BIJAYA KUMAR BEHERA 1	C.O.		Order Dtd. 2024-03- 19	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 117)
32	26657/ 2024	20.03.2 024	WP (C) - 6364/2 024	K.C. PANDA	C.O.		Order Dtd. 2024-03- 19	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 117)
33	26659/ 2024	20.03.2 024	CRLMC- 2548/2 023	J. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-03- 19	CRIMI NAL MISC	(Se at No- 4)
34	26660/ 2024	20.03.2 024	WP (C) - 6502/2 024	A.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-03- 19	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 120)
35	26661/ 2024	20.03.2 024	WP (C) - 6590/2 024	B.K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 5000-01- 01	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 120)
36	26662/ 2024	20.03.2	WP (C) -	T.K.	C.O.	COURT	Order Dtd. 2024-03-	WRIT	(Se

	2024	024	6381/2024	NAYAK		NO. 3 OLD	19	BRANCH (DIVISION BENCH -3)	at No-117)
37	26663/2024	20.03.2024	WP (C) - 6503/2024	A.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-19	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-120)
38	26664/2024	20.03.2024	CRLMC-618/2023	G. JAYSHING	C.O.	COURT NO. 10	Order Dtd. 2024-04-24	CRIMINAL MISC	(Seat No-1)
39	26665/2024	20.03.2024	CRLMC-691/2024	P.K. JENA	C.O.	COURT NO. 10	Order Dtd. 2024-03-19	CRIMINAL MISC	(Seat No-1)
40	26666/2024	20.03.2024	WP (C) - 6523/2024	A.MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-03-19	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-120)
41	26667/2024	20.03.2024	CRLMC-252/2024	J.P. KAR	C.O.	COURT NO. 15	Order Dtd. 2024-03-19		(Seat No-120)
42	26668/2024	20.03.2024	CRLMC-480/2024	SUSANTA SEKHAR MOHAPATRA	C.O.	COURT NO. 15	Order Dtd. 2024-03-19	CRIMINAL MISC	(Seat No-7)
43	26669/2024	20.03.2024	CRLMC-498/2024	G. SUNDARA	C.O.	COURT NO. 15	Order Dtd. 2024-03-19	CRIMINAL MISC	(Seat No-7)
44	26670/2024	20.03.2024	WP (C) - 6500/2024	A.MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-03-19	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-119)
45	26671/2024	20.03.2024	CRLMC-664/2024	SURYA NARAYAN MISHRA	C.O.	COURT NO. 15	Order Dtd. 2024-03-19	CRIMINAL MISC	(Seat No-1)

46	26672/ 2024	20.03.2 024	BLAPL- 10111/ 2023	P.K. DAS	C.O.	COURT NO. 17	Order Dtd. 2023-09- 29	BAIL- 1	(Se at No- 1)
47	26673/ 2024	20.03.2 024	WP (C) - 6523/2 024	A.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2024-03- 19	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 120)
48	26675/ 2024	20.03.2 024	BLAPL- 3614/2 023	A.K. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2024-03- 18	BAIL- 1	(Se at No- 6)
49	26676/ 2024	20.03.2 024	WP (C) - 6496/2 024	A.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2024-03- 19	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 119)
50	26678/ 2024	20.03.2 024	BLAPL- 13646/ 2023	R.K. BARIK	C.O.	COURT NO. 17	Order Dtd. 2024-03- 18	BAIL- 2	(Se at No- 7)
51	26679/ 2024	20.03.2 024	WP (C) - 6498/2 024	A.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2024-03- 19	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 119)
52	26680/ 2024	20.03.2 024	BLAPL- 14514/ 2023	KSHIEITH	C.O.	COURT NO. 17	Order Dtd. 2024-03- 18	BAIL- 1	(Se at No- 3)
53	26681/ 2024	20.03.2 024	CRLMP- 299/20 24	B.K. DAS	C.O.	COURT NO. 17	Order Dtd. 2024-03- 18	WRIT BRANC H-3	(Se at No- 14)
54	26682/ 2024	20.03.2 024	CRLMC- 417/20 24	B.K.DAS	C.O.	COURT NO. 15	Order Dtd. 2024-03- 19	CRIMI NAL MISC	(Se at No- 7)
55	26683/ 2024	20.03.2 024	CRLMP- 305/20 24	A. PARIDA	C.O.	COURT NO. 15	Order Dtd. 2024-03- 18	WRIT BRANC H-2	(Se at No- 45)
56	26684/ 2024	20.03.2 024	CRLMP- 1128/2 023	K.K. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2023-10- 10	WRIT BRANC H-7	(Se at No-

									5)
57	26685/ 2024	20.03.2 024	CRLMC- 756/20 24	A.K.MISHR A	C.O.	COURT NO. 17	Order Dtd. 2024-03- 19		(Se at No- 5)
58	26686/ 2024	20.03.2 024	WP (C) - 6534/2 024	G.C. JENA	C.O.	COURT NO. 17	Order Dtd. 2024-03- 19	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 120)
59	26687/ 2024	20.03.2 024	WP (C) - 6324/2 024	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 17	Order Dtd. 2024-03- 19	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 117)
60	26688/ 2024	20.03.2 024	WP (C) - 6247/2 024	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 17	Order Dtd. 2024-03- 19	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 116)
61	26689/ 2024	20.03.2 024	WP (C) - 6247/2 024	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 17	Order Dtd. 2024-03- 19	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 116)
62	26690/ 2024	20.03.2 024	CRLMC- 761/20 24	S.MOHARAN A	C.O.	COURT NO. 17	Order Dtd. 2024-03- 19		(Se at No- 116)
63	26691/ 2024	20.03.2 024	WP (C) - 6243/2 024	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 17	Order Dtd. 2024-03- 19	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 116)
64	26692/ 2024	20.03.2 024	CRLMC- 786/20 24	T.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-03- 19		(Se at No- 116)
65	26693/ 2024	20.03.2 024	WP (C) - 6322/2 024	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 17	Order Dtd. 2024-03- 19	WRIT BRANC H	(Se at No-

								(DIVISION BENCH -3)	117)
66	26694/2024	20.03.2024	WP (C) - 6282/2024	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 17	Order Dtd. 2024-03-19	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-116)
67	26695/2024	20.03.2024	CRLMC-791/2024	S.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2024-03-19		(Seat No-116)
68	26696/2024	20.03.2024	WP (C) - 6280/2024	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 17	Order Dtd. 2024-03-19	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-116)
69	26697/2024	20.03.2024	WP (C) - 6250/2024	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 17	Order Dtd. 2024-03-19	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-116)
70	26698/2024	20.03.2024	RSA-427/2016	R. N. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2024-03-18	SECOND APPEAL	(Seat No-5)
71	26699/2024	20.03.2024	WP (C) - 6249/2024	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 17	Order Dtd. 2024-03-19	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-116)
72	26700/2024	20.03.2024	CRLMC-600/2024	S	C.O.	COURT NO. 17	Order Dtd. 2024-03-19	CRIMINAL MISC	(Seat No-5)
73	26701/2024	20.03.2024	RVWPET - 309/2023	P.K. DASH	C.O.	COURT NO. 17	Order Dtd. 2024-03-15	CIVIL REVISION	(Seat No-1)
74	26702/2024	20.03.2024	ABLAPL - 10183/2020	A. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-03-18	BAIL-1	(Seat No-4)

75	26703/2024	20.03.2024	CRLMC-725/2024	R.K.NAYAK	C.O.	COURT NO. 7	Order Dtd. 2024-03-19		(Se at No-4)
76	26704/2024	20.03.2024	ABLAPL - 7970/2019	SRINIBASH MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-03-19		(Se at No-4)
77	26705/2024	20.03.2024	OJC-2130/1999	M.R. SAHOO	C.O.	COURT NO. 7	Order Dtd. 2024-03-14	WRIT BRANCH (DIVISION BENCH -3)	(Se at No-121)
78	26706/2024	20.03.2024	BLAPL-1492/2024	PARTHA SARATHI DAS	C.O.	COURT NO. 7	Order Dtd. 2024-03-18	BAIL-1	(Se at No-6)
79	26707/2024	20.03.2024	CRLMC-4752/2023	P.K.MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-03-19	CRIMINAL MISC	(Se at No-3)
80	26708/2024	20.03.2024	ABLAPL - 10232/2023	BHOJARAJ SETH	C.O.	COURT NO. 7	Order Dtd. 2024-03-19	BAIL-2	(Se at No-12)
81	26709/2024	20.03.2024	WP (C) - 12954/2017	G.C. JENA	C.O.	COURT NO. 7	Order Dtd. 2024-03-14	WRIT BRANCH-1	(Se at No-1)
82	26710/2024	20.03.2024	ABLAPL - 15914/2019	M/S PRADIPTA KISHORE BHUYAN	C.O.	COURT NO. 7	Order Dtd. 2024-03-19	CRIMINAL MISC	(Se at No-3)
83	26711/2024	20.03.2024	WP (C) - 12954/2017	B.K. BEHERA	C.O.	COURT NO. 7	Order Dtd. 2024-03-14	WRIT BRANCH-1	(Se at No-1)
84	26712/2024	20.03.2024	WP (C) - 6351/2024	S.K.PRADHAN	C.O.	COURT NO. 7	Order Dtd. 2024-03-19	WRIT BRANCH (DIVISION BENCH -3)	(Se at No-117)
85	26713/2024	20.03.2024	WP (C) - 12941/2017	B.K. BEHERA	C.O.	COURT NO. 7	Order Dtd. 2024-03-14	WRIT BRANCH-1	(Se at No-1)
86	26714/2024	20.03.2024	WP (C) - 6400/2	T.K.NAYAK	C.O.	COURT NO. 7	Order Dtd. 2024-03-19	WRIT BRANCH	(Se at

			024					H (DIVISION BENCH -3)	No- 117)
87	26715/ 2024	20.03.2 024	WP (C) - 12941/ 2017	G.C. JENA	C.O.	COURT NO. 7	Order Dtd. 2024-03- 14	WRIT BRANC H-1	(Se at No- 1)
88	26716/ 2024	20.03.2 024	WP (C) - 5995/2 024	NIRANJAN ROUT	C.O.	COURT NO. 7	Order Dtd. 2024-03- 18	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 112)
89	26717/ 2024	20.03.2 024	WP (C) - 12953/ 2017	B.K. BEHERA	C.O.	COURT NO. 7	Order Dtd. 2024-03- 14	WRIT BRANC H-1	(Se at No- 1)
90	26718/ 2024	20.03.2 024	WP (C) - 6495/2 024	P.K.MOHAN TY	C.O.	COURT NO. 7	Order Dtd. 2024-03- 19	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 119)
91	26719/ 2024	20.03.2 024	WP (C) - 5995/2 024	HRUDANAND A MOHAPATRA	C.O.	COURT NO. 7	Order Dtd. 2024-03- 18	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 112)
92	26720/ 2024	20.03.2 024	WP (C) - 12953/ 2017	G.C. JENA	C.O.	COURT NO. 7	Order Dtd. 2024-03- 14	WRIT BRANC H-1	(Se at No- 1)
93	26721/ 2024	20.03.2 024	WP (C) - 5676/2 024	M. BEHERA	C.O.	COURT NO. 7	Order Dtd. 2024-03- 19	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 109)
94	26722/ 2024	20.03.2 024	WP (C) - 6411/2 024	K SHIEEISH	C.O.	COURT NO. 7	Order Dtd. 2024-03- 19	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 119)
95	26723/ 2024	20.03.2 024	WP (C) -	AMIYA	C.O.	COURT	Order Dtd. 2024-03-	WRIT	(Se

	2024	024	5676/2024	KUMAR SWAIN		NO. 7	19	BRANCH (DIVISION BENCH-2)	at No-109)
96	26724/2024	20.03.2024	BLAPL-1355/2024	R.K. MALLICK	C.O.	COURT NO. 7	Order Dtd. 2024-03-18		(Se at No-109)
97	26725/2024	20.03.2024	WP (C) - 6573/2024	MANAS RANJAN SAHOO	C.O.	COURT NO. 7	Order Dtd. 2024-03-19	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-120)
98	26726/2024	20.03.2024	BLAPL-1541/2024	R.K. MALLICK	C.O.	COURT NO. 7	Order Dtd. 2024-03-18	BAIL-1	(Se at No-6)
99	26727/2024	20.03.2024	WP (C) - 6422/2024	ABINASH SUNDARAY	C.O.	COURT NO. 7	Order Dtd. 2024-03-18	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-119)
100	26728/2024	20.03.2024	WP (C) - 12943/2017	B.K. BEHERA	C.O.	COURT NO. 7	Order Dtd. 2024-03-14	WRIT BRANCH-1	(Se at No-1)
101	26729/2024	20.03.2024	WP (C) - 10410/2014	B.K. BEHERA	C.O.	COURT NO. 7	Order Dtd. 2024-03-14	WRIT BRANCH-4	(Se at No-19)
102	26730/2024	20.03.2024	WP (C) - 12943/2017	G.C. JENA	C.O.	COURT NO. 7	Order Dtd. 2024-03-14	WRIT BRANCH-1	(Se at No-1)
103	26731/2024	20.03.2024	CRLA-90/2023	SUVENDU BARIK	C.O.	COURT NO. 7	Order Dtd. 2024-03-19	CRIMINAL APPEAL	(Se at No-9)
104	26732/2024	20.03.2024	WP (C) - 12951/2017	G.C. JENA	C.O.	COURT NO. 7	Order Dtd. 2024-03-14	WRIT BRANCH-1	(Se at No-1)
105	26733/2024	20.03.2024	CRLA-143/2023	SAMIR BARIK	C.O.	COURT NO. 7	Order Dtd. 2024-03-18	CRIMINAL APPEAL	(Se at No-

								L	9)
106	26734/2024	20.03.2024	WP (C) - 12951/2017	B.K. BEHERA	C.O.	COURT NO. 7	Order Dtd. 2024-03-14	WRIT BRANCH-1	(Seat No-1)
107	26735/2024	20.03.2024	CRLA-45/2013	M. D. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-18	CRIMINAL APPEAL	(Seat No-6)
108	26736/2024	20.03.2024	WP (C) - 12946/2017	B.K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-14	WRIT BRANCH-1	(Seat No-1)
109	26737/2024	20.03.2024	WP (C) - 10410/2014	G.C. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-14	WRIT BRANCH-4	(Seat No-19)
110	26738/2024	20.03.2024	WP (C) - 12946/2017	G.C. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-14	WRIT BRANCH-1	(Seat No-1)
111	26739/2024	20.03.2024	WP (C) - 12945/2017	B.K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-14	WRIT BRANCH-1	(Seat No-1)
112	26740/2024	20.03.2024	WP (C) - 12945/2017	G.C. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-14	WRIT BRANCH-1	(Seat No-1)
113	26741/2024	20.03.2024	WP (C) - 12957/2017	B.K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-14	WRIT BRANCH-1	(Seat No-1)
114	26742/2024	20.03.2024	WP (C) - 10409/2014	G.C. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-14	WRIT BRANCH-4	(Seat No-19)
115	26743/2024	20.03.2024	WP (C) - 12957/2017	G.C. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-14	WRIT BRANCH-1	(Seat No-1)
116	26744/2024	20.03.2024	WP (C) - 12950/2017	B.K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-14	WRIT BRANCH-1	(Seat No-1)
117	26745/2024	20.03.2024	WP (C) - 10409/2014	B.K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-14	WRIT BRANCH-4	(Seat No-19)
118	26746/2024	20.03.2024	WP (C) - 12950/	G.C. JENA	C.O.	COURT NO. 2	Order Dtd. 2024-03-14	WRIT BRANCH	(Seat

			2017			OLD		H-1	No-1)
119	26747/2024	20.03.2024	WP (C) - 12952/2017	B.K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-14	WRIT BRANCH-1	(Se at No-1)
120	26748/2024	20.03.2024	WP (C) - 12939/2017	G.C.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-14	WRIT BRANCH-1	(Se at No-1)
121	26749/2024	20.03.2024	WP (C) - 12952/2017	G.C. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-14	WRIT BRANCH-1	(Se at No-1)
122	26750/2024	20.03.2024	WP (C) - 12939/2017	B.K.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-14	WRIT BRANCH-1	(Se at No-1)
123	26751/2024	20.03.2024	WP (C) - 12947/2017	B.K.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-14	WRIT BRANCH-1	(Se at No-1)
124	26752/2024	20.03.2024	BLAPL-12494/2023	K. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-19	BAIL-2	(Se at No-7)
125	26753/2024	20.03.2024	WP (C) - 12947/2017	G.C.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-14	WRIT BRANCH-1	(Se at No-1)
126	26754/2024	20.03.2024	BLAPL-11862/2023	J.R. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-19	BAIL-2	(Se at No-11)
127	26755/2024	20.03.2024	WP (C) - 12958/2017	G.C.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-14	WRIT BRANCH-1	(Se at No-1)
128	26756/2024	20.03.2024	BLAPL-11670/2023	S. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-19	BAIL-2	(Se at No-12)
129	26757/2024	20.03.2024	TRP (C) - 17/2024	A.K. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024-04-15	M.J.C.	(Se at No-6)
130	26758/2024	20.03.2024	WP (C) - 12958/2017	B.K.BEHERA	C.O.	COURT NO. 3	Order Dtd. 2024-03-14	WRIT BRANCH-1	(Se at No-1)
131	26759/	20.03.2024	TRP (C)	G.	C.O.	COURT	Order Dtd. 2024-04-		(Se

1	2024	024	- 53/202 4	SUNDARA		NO. 11	05		at No- 1)
13 2	26760/ 2024	20.03.2 024	ABLAPL - 15126/ 2023	B.K. PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-03- 18	BAIL- 1	(Se at No- 1)
13 3	26761/ 2024	20.03.2 024	WP (C) - 12948/ 2017	B.K.BEHER A	C.O.	COURT NO. 11	Order Dtd. 2024-03- 14	WRIT BRANC H-1	(Se at No- 1)
13 4	26762/ 2024	20.03.2 024	BLAPL- 12068/ 2023	M. DAS	C.O.	COURT NO. 8	Order Dtd. 2024-05- 20	BAIL- 2	(Se at No- 9)
13 5	26763/ 2024	20.03.2 024	BLAPL- 8435/2 023	LAMBODOR ACHARI	C.O.	COURT NO. 8	Order Dtd. 2024-03- 18	BAIL- 2	(Se at No- 12)
13 6	26764/ 2024	20.03.2 024	WP (C) - 12948/ 2017	G.C.JENA	C.O.	COURT NO. 8	Order Dtd. 2024-03- 14	WRIT BRANC H-1	(Se at No- 1)
13 7	26765/ 2024	20.03.2 024	BLAPL- 8435/2 023	MR. SUBRAT KUMAR SAHU	C.O.	COURT NO. 8	Order Dtd. 2024-03- 18	BAIL- 2	(Se at No- 12)
13 8	26766/ 2024	20.03.2 024	BLAPL- 10286/ 2023	H.K. PATRA	C.O.	COURT NO. 8	Order Dtd. 2024-03- 18	BAIL- 1	(Se at No- 6)
13 9	26767/ 2024	20.03.2 024	BLAPL- 9581/2 023	D. PARIDA	C.O.	COURT NO. 8	Order Dtd. 2024-03- 18	BAIL- 1	(Se at No- 4)
14 0	26768/ 2024	20.03.2 024	WP (C) - 12961/ 2017	G.C.JENA	C.O.	COURT NO. 8	Order Dtd. 2024-03- 14	WRIT BRANC H-1	(Se at No- 1)
14 1	26769/ 2024	20.03.2 024	WP (C) - 12961/ 2017	B.K.BEHER A	C.O.	COURT NO. 8	Order Dtd. 2024-03- 14	WRIT BRANC H-1	(Se at No- 1)
14 2	26770/ 2024	20.03.2 024	WP (C) - 23146/ 2011	H.K. MALLICK	C.O.	COURT NO. 8	Order Dtd. 2024-03- 18	WRIT BRANC H-3	(Se at No- 13)
14 3	26771/ 2024	20.03.2 024	WP (C) - 28959/ 2021	N.CH. SINHA	C.O.	COURT NO. 8	Order Dtd. 2024-03- 18	WRIT BRANC H-7	(Se at No- 18)

14	26772/2024	20.03.2024	WP (C) - 12959/2017	B.K.BEHERA	C.O.	COURT NO. 8	Order Dtd. 2024-03-14	WRIT BRANCH-1	(Serial No-1)
14	26773/2024	20.03.2024	WP (C) - 28959/2021	A.P. MISHRA	C.O.	COURT NO. 8	Order Dtd. 2024-03-18	WRIT BRANCH-7	(Serial No-18)
14	26774/2024	20.03.2024	WP (C) - 28959/2021	B.K. SWAIN	C.O.	COURT NO. 8	Order Dtd. 2024-03-18	WRIT BRANCH-7	(Serial No-18)
14	26775/2024	20.03.2024	WP (C) - 12959/2017	G.C.JENA	C.O.	COURT NO. 8	Order Dtd. 2024-03-14	WRIT BRANCH-1	(Serial No-1)
14	26776/2024	20.03.2024	WP (C) - 28959/2021	B.K. SWAIN	C.O.	COURT NO. 8	Order Dtd. 2024-03-18	WRIT BRANCH-7	(Serial No-18)
14	26777/2024	20.03.2024	WP (C) - 7566/2011	A.K. JATI	C.O.	COURT NO. 8	Order Dtd. 2024-03-18	WRIT BRANCH-7	(Serial No-48)
15	26778/2024	20.03.2024	WP (C) - 12949/2017	G.C.JENA	C.O.	COURT NO. 8	Order Dtd. 2024-03-14	WRIT BRANCH-1	(Serial No-1)
15	26780/2024	20.03.2024	WP (C) - 12949/2017	B.K.BEHERA	C.O.	COURT NO. 8	Order Dtd. 2024-03-14	WRIT BRANCH-1	(Serial No-1)
15	26781/2024	20.03.2024	BLAPL-1391/2024	S.CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-18		(Serial No-1)
15	26782/2024	20.03.2024	BLAPL-1488/2024	S.CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-18		(Serial No-1)
15	26783/2024	20.03.2024	BLAPL-1491/2024	J.PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-18	BAIL-2	(Serial No-11)
15	26784/2024	20.03.2024	BLAPL-1522/2024	J.PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-18		(Serial No-11)
15	26786/2024	20.03.2024	BLAPL-1530/2024	J.PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-18		(Serial No-1)

									11)
157	26787/2024	20.03.2024	BLAPL-1421/2024	J.PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-18		(Se at No-11)
158	26788/2024	20.03.2024	BLAPL-1418/2024	M.R.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-18		(Se at No-11)
159	26789/2024	20.03.2024	BLAPL-1385/2024	B.S.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-18		(Se at No-11)
160	26790/2024	20.03.2024	BLAPL-1406/2024	M.R.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-18		(Se at No-11)
161	26791/2024	20.03.2024	BLAPL-1375/2024	BIJAY KUMAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-18		(Se at No-11)
162	26793/2024	20.03.2024	BLAPL-1544/2024	G.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-18	BAIL-1	(Se at No-6)
163	26794/2024	20.03.2024	BLAPL-1551/2024	G.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-18	BAIL-1	(Se at No-6)
164	26795/2024	20.03.2024	BLAPL-1547/2024	G.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-18		(Se at No-6)
165	26796/2024	20.03.2024	ABLAPL - 114/2024	B SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-18		(Se at No-6)
166	26797/2024	20.03.2024	ABLAPL - 2131/2024	J KAMILA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-18		(Se at No-6)
167	26798/2024	20.03.2024	BLAPL-1386/2024	BIBEKANAN DA MAHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-18		(Se at No-6)
168	26799/2024	20.03.2024	BLAPL-334/2024	A SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-11		(Se at No-6)
169	26800/2024	20.03.2024	BLAPL-1408/2024	A.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-03-18		(Se at

			024			OLD			No-6)
170	26802/2024	20.03.2024	BLAPL-315/2024	S MITRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-19		(Se at No-6)
171	26803/2024	20.03.2024	BLAPL-1348/2024	G.JAYASINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-18	BAIL-2	(Se at No-12)
172	26804/2024	20.03.2024	BLAPL-1350/2024	R. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-18	BAIL-2	(Se at No-11)
173	26805/2024	20.03.2024	BLAPL-1414/2024	B SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-18	BAIL-2	(Se at No-7)
174	26806/2024	20.03.2024	BLAPL-1462/2024	M.N.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-18		(Se at No-7)
175	26808/2024	20.03.2024	BLAPL-1447/2024	D.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-18	BAIL-2	(Se at No-8)
176	26809/2024	20.03.2024	BLAPL-1550/2024	RK MAHABHOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-18		(Se at No-8)
177	26810/2024	20.03.2024	BLAPL-1356/2024	S. K. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-18	BAIL-2	(Se at No-11)
178	26812/2024	20.03.2024	BLAPL-1438/2024	A.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-18	BAIL-1	(Se at No-5)
179	26813/2024	20.03.2024	BLAPL-1374/2024	TR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-18		(Se at No-5)
180	26814/2024	20.03.2024	BLAPL-1453/2024	KAILASH BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-18	BAIL-1	(Se at No-4)
181	26815/2024	20.03.2024	BLAPL-1381/2024	B. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-18		(Se at No-4)
18	26816/	20.03.2	BLAPL-	JR NAYAK	C.O.	COURT	Order Dtd. 2024-03-	BAIL-	(Se

2	2024	024	1469/2024			NO. 2 OLD	18	1	at No-1)
183	26818/2024	20.03.2024	BLAPL-1407/2024	A. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-18		(Se at No-1)
184	26819/2024	20.03.2024	BLAPL-1480/2024	A MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-18		(Se at No-1)
185	26820/2024	20.03.2024	WP (C) - 14639/2015	D. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-13	WRIT BRANCH (DIVISION BENCH -2)	(Se at No-109)
186	26822/2024	20.03.2024	ABLAPL - 11722/2023	N. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-18	BAIL-1	(Se at No-2)
187	26823/2024	20.03.2024	BLAPL-1475/2024	SK BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-18		(Se at No-2)
188	26824/2024	20.03.2024	ABLAPL - 14865/2023	P.K. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-14	BAIL-1	(Se at No-6)
189	26826/2024	20.03.2024	BLAPL-1513/2024	SC DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-18		(Se at No-6)
190	26827/2024	20.03.2024	ABLAPL - 14537/2023	A.K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-18	BAIL-2	(Se at No-10)
191	26828/2024	20.03.2024	BLAPL-1510/2024	SP SAMANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-18	BAIL-1	(Se at No-5)
192	26829/2024	20.03.2024	BLAPL-1487/2024	A MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-18		(Se at No-5)
193	26830/2024	20.03.2024	CRLMC-623/2024	SUBASH CHANDRA PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-19	CRIMINAL MISC	(Se at No-1)
19	26831/	20.03.2	CRLMC-	T.R. DAS	C.O.	COURT	Order Dtd. 2024-03-	CRIMI	(Se

4	2024	024	533/2024			NO. 2 OLD	19	NAL MISC	at No-5)
195	26832/2024	20.03.2024	BLAPL-1754/2024	BR MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-19		(Se at No-5)
196	26833/2024	20.03.2024	CRLMC-662/2024	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-19	CRIMINAL MISC	(Se at No-1)
197	26834/2024	20.03.2024	ABLAPL - 1884/2024	K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-18	BAIL-1	(Se at No-4)
198	26835/2024	20.03.2024	CRLMC-4852/2023	H.K. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-19	CRIMINAL MISC	(Se at No-7)
199	26837/2024	20.03.2024	CRLMC-742/2024	D.K. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-19		(Se at No-7)
200	26838/2024	20.03.2024	CRLMC-4817/2023	AMIT PRASAD BOSE	C.O.	COURT NO. 15	Order Dtd. 2024-05-07	CRIMINAL MISC	(Se at No-7)
201	26839/2024	20.03.2024	CRLMC-526/2024	M. DAS	C.O.	COURT NO. 15	Order Dtd. 2024-03-19	CRIMINAL MISC	(Se at No-5)
202	26840/2024	20.03.2024	CRLA-198/2024	M.K. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Se at No-10)
203	26841/2024	20.03.2024	CRLA-197/2024	M.K. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Se at No-10)
204	26842/2024	20.03.2024	CRLA-196/2024	T.K. DAS	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Se at No-10)
205	26843/2024	20.03.2024	CRLA-111/2024	GYANENDRA CHANDRA SWAIN	C.O.	COURT NO. 5	Order Dtd. 2024-04-02	CRIMINAL APPEAL	(Se at No-10)
206	26844/2024	20.03.2024	CRLA-180/2011	A.K. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Se at No-11)

207	26845/2024	20.03.2024	CRLMC-3311/2023	G.R. PATRA	C.O.	COURT NO. 15	Order Dtd. 2024-03-19	CRIMINAL MISC	(Seat No-3)
208	26846/2024	20.03.2024	CRLMC-3311/2023	LINGARAJ DASH	C.O.	COURT NO. 15	Order Dtd. 2024-03-19	CRIMINAL MISC	(Seat No-3)
209	26847/2024	20.03.2024	CRLMC-2763/2023	SANJIT MISHRA	C.O.	COURT NO. 15	Order Dtd. 2024-03-19	CRIMINAL MISC	(Seat No-3)
210	26848/2024	20.03.2024	CRLMC-237/2024	B.B. MALLICK	C.O.	COURT NO. 15	Order Dtd. 2024-03-19		(Seat No-3)
211	26849/2024	20.03.2024	CONTC-257/2024	ASHOK KUMAR SARANGI	C.O.	COURT NO. 15	Order Dtd. 2024-03-18		(Seat No-3)
212	26850/2024	20.03.2024	CONTC-6937/2023	M/S.MITHUN DAS, P.S.DAS	C.O.	COURT NO. 10	Order Dtd. 2024-04-19	CONTE MPT	(Seat No-2)
213	26851/2024	20.03.2024	RSA-544/2023	KALU CHARAN SWAIN	C.O.	DR (J)	Entire Order		(Seat No-2)
214	26852/2024	20.03.2024	CONTC-973/2024	S.K. ACHARYA	C.O.	DR (J)	Order Dtd. 2024-03-18	CONTE MPT	(Seat No-8)
215	26853/2024	20.03.2024	WP (C) - 5659/2024	A.K. JATI	C.O.	COURT NO. 10	Order Dtd. 2024-04-22	WRIT BRANCH-3	(Seat No-12)
216	26854/2024	20.03.2024	MACA-1285/2023	K.C. NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-03-18	MISC. APPEAL SEC.	(Seat No-4)
217	26855/2024	20.03.2024	MACA-557/2018	A.K. BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-03-18	MISC. APPEAL SEC.	(Seat No-9)
218	26856/2024	20.03.2024	MACA-557/2018	S.K. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-03-18	MISC. APPEAL SEC.	(Seat No-9)
219	26857/2024	20.03.2024	MACA-1060/2023	A.K. BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-03-18	MISC. APPEAL	(Seat No-

								SEC.	6)
22 0	26858/ 2024	20.03.2 024	MACA- 1060/2 023	J.R. DAS	C.O.	COURT NO. 10	Order Dtd. 2024-03- 18	MISC. APPEA L SEC.	(Se at No- 6)
22 1	26859/ 2024	20.03.2 024	ABLAPL - 2767/2 022	P.CH. DAS	C.O.	COURT NO. 10	Order Dtd. 2024-03- 15	BAIL- 1	(Se at No- 3)
22 2	26860/ 2024	20.03.2 024	MACA- 274/20 23	J. DEHURY	C.O.	COURT NO. 10	Order Dtd. 2024-03- 18	MISC. APPEA L SEC.	(Se at No- 6)
22 3	26861/ 2024	20.03.2 024	MACA- 274/20 23	S. SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-03- 18	MISC. APPEA L SEC.	(Se at No- 6)
22 4	26862/ 2024	20.03.2 024	MACA- 450/20 22	A.K. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-03- 18	MISC. APPEA L SEC.	(Se at No- 7)
22 5	26863/ 2024	20.03.2 024	MACA- 450/20 22	S.R. OJHA	C.O.	COURT NO. 10	Order Dtd. 2024-03- 18	MISC. APPEA L SEC.	(Se at No- 7)
22 6	26865/ 2024	20.03.2 024	WA- 1464/2 022	Y. DAS	C.O.	COURT NO. 10	Order Dtd. 2024-03- 14	WRIT APPEA L	(Se at No- 4)
22 7	26866/ 2024	20.03.2 024	WA- 1464/2 022	T. BAG	C.O.	COURT NO. 10	Order Dtd. 2024-03- 14	WRIT APPEA L	(Se at No- 4)
22 8	26867/ 2024	20.03.2 024	WA- 671/20 23	G.R. PATRA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-04- 19	WRIT APPEA L	(Se at No- 1)
22 9	26868/ 2024	20.03.2 024	WP (C) - 1441/2 024	B.K. PARDHI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-03- 18	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 110)
23 0	26869/ 2024	20.03.2 024	WP (C) - 2008/2 024	B.K. PATI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-03- 18	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 116)

23	26871/2024	20.03.2024	MATA-25/2019	D.K. NAIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-19	FIRST APPEAL	(Se at No-1)
23	26872/2024	20.03.2024	MATA-448/2023	P.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-04-29	FIRST APPEAL	(Se at No-4)
23	26873/2024	20.03.2024	MATA-1/2023	T.K. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2024-03-18	FIRST APPEAL	(Se at No-4)
23	26874/2024	20.03.2024	MATA-1/2023	NRUSINGHA NANDA MAHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2024-03-18	FIRST APPEAL	(Se at No-4)
23	26875/2024	20.03.2024	MATA-105/2019	S.S. PASAYAT	C.O.	COURT NO. 1	Order Dtd. 2024-03-18	FIRST APPEAL	(Se at No-1)
23	26876/2024	20.03.2024	WPCRL-153/2023	G.R. PATRA	C.O.	COURT NO. 5	Order Dtd. 2024-04-08	WRIT BRANCH (DIVISION BENCH -3)	(Se at No-123)
23	26877/2024	20.03.2024	ABLAPL - 2270/2024	PARTHA SARATHI DAS	C.O.	COURT NO. 5	Order Dtd. 2024-03-18		(Se at No-123)
23	26879/2024	20.03.2024	ABLAPL - 727/2024	S CHOUDHURY	C.O.	COURT NO. 5	Order Dtd. 2024-03-18		(Se at No-123)
23	26880/2024	20.03.2024	ABLAPL - 2269/2024	PR SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024-03-18	BAIL-1	(Se at No-3)
24	26881/2024	20.03.2024	ABLAPL - 2262/2024	J PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-03-18	BAIL-2	(Se at No-11)
24	26882/2024	20.03.2024	ABLAPL - 2264/2024	J PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-03-18		(Se at No-11)
24	26883/2024	20.03.2024	ABLAPL - 2265/2	J PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-03-18	BAIL-2	(Se at No-)

			024						9)
24 3	26884/ 2024	20.03.2 024	ABLAPL - 1954/2 024	S MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-03- 18		(Se at No- 9)
24 4	26885/ 2024	20.03.2 024	ABLAPL - 915/20 24	BS SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024-03- 18		(Se at No- 9)
24 5	26886/ 2024	20.03.2 024	ABLAPL - 1900/2 024	RK MALLICK	C.O.	COURT NO. 11	Order Dtd. 2024-03- 18		(Se at No- 9)
24 6	26888/ 2024	20.03.2 024	ABLAPL - 1595/2 024	S SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-03- 18		(Se at No- 9)
24 7	26889/ 2024	20.03.2 024	ABLAPL - 1245/2 024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 11	Order Dtd. 2024-03- 18		(Se at No- 9)
24 8	26890/ 2024	20.03.2 024	ABLAPL - 1440/2 024	BICHITRA NARAYANA SATAPATHY	C.O.	COURT NO. 11	Order Dtd. 2024-03- 18	BAIL- 1	(Se at No- 5)
24 9	26891/ 2024	20.03.2 024	ABLAPL - 1514/2 024	AK MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-03- 18		(Se at No- 5)
25 0	26892/ 2024	20.03.2 024	ABLAPL - 1954/2 024	BK BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-03- 18		(Se at No- 5)
25 1	26893/ 2024	20.03.2 024	ABLAPL - 2301/2 024	CHIRANJAY A MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-03- 18	BAIL- 2	(Se at No- 12)
25 2	26894/ 2024	20.03.2 024	ABLAPL - 2239/2 024	D PARIDA	C.O.	COURT NO. 11	Order Dtd. 2024-03- 18		(Se at No- 12)
25 3	26895/ 2024	20.03.2 024	BLAPL- 1105/2 024	M DAS	C.O.	COURT NO. 11	Order Dtd. 2024-03- 18	BAIL- 2	(Se at No- 8)
25 4	26896/ 2024	20.03.2 024	ABLAPL - 1949/2 024	PK PAL	C.O.	COURT NO. 11	Order Dtd. 2024-03- 18		(Se at No- 8)
25 5	26897/ 2024	20.03.2 024	ABLAPL -	M BISWAL	C.O.	COURT NO.	Order Dtd. 2024-03- 15		(Se at

			1139/2 024			11			No-8)
25 6	26898/ 2024	20.03.2 024	ABLAPL - 1127/2 024	JJ SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-03- 15	BAIL- 1	(Se at No- 1)
25 7	26899/ 2024	20.03.2 024	ABLAPL - 1135/2 024	MD BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-03- 15	BAIL- 1	(Se at No- 3)
25 8	26900/ 2024	20.03.2 024	ABLAPL - 2238/2 024	JADUNATH PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-03- 18	BAIL- 1	(Se at No- 5)
25 9	26901/ 2024	20.03.2 024	ABLAPL - 2279/2 024	GANESH SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-03- 18		(Se at No- 5)
26 0	26902/ 2024	20.03.2 024	ABLAPL - 2278/2 024	AJAY KUMAR NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-03- 18		(Se at No- 5)
26 1	26903/ 2024	20.03.2 024	ABLAPL - 2276/2 024	SRINIBASH MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-03- 18		(Se at No- 5)
26 2	26904/ 2024	20.03.2 024	ABLAPL - 2272/2 024	MANAS RANJAN SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-03- 18	BAIL- 2	(Se at No- 9)
26 3	26905/ 2024	20.03.2 024	ABLAPL - 2268/2 024	BALARAM SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-04- 24		(Se at No- 9)
26 4	26906/ 2024	20.03.2 024	ABLAPL - 2267/2 024	ACHYUTANA NDA PATTANAİK	C.O.	COURT NO. 2	Order Dtd. 2024-03- 18		(Se at No- 9)
26 5	26907/ 2024	20.03.2 024	ABLAPL - 2266/2 024	S. K. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-03- 18	BAIL- 1	(Se at No- 3)
26 6	26908/ 2024	20.03.2 024	ABLAPL - 2261/2 024	LAXMIDHAR MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-03- 18		(Se at No- 3)
26 7	26909/ 2024	20.03.2 024	ABLAPL - 2260/2 024	SRINIBASH MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-03- 18		(Se at No- 3)
26	26910/ 2024	20.03.2	ABLAPL	AMLAN	C.O.	COURT	Order Dtd. 2024-03-	BAIL-	(Se

8	2024	024	- 2245/2 024	SHAKTI PAUL		NO. 2	18	2	at No- 9)
26 9	26911/ 2024	20.03.2 024	ABLAPL - 2244/2 024	SAROJ KUMAR ROUTRAY	C.O.	COURT NO. 2	Order Dtd. 2024-03- 22		(Se at No- 9)
27 0	26912/ 2024	20.03.2 024	ABLAPL - 2237/2 024	D. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-03- 18	BAIL- 2	(Se at No- 9)
27 1	26913/ 2024	20.03.2 024	ABLAPL - 2236/2 024	A. K. MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-03- 18		(Se at No- 9)
27 2	26914/ 2024	20.03.2 024	ABLAPL - 2235/2 024	G. JAYASINGH	C.O.	COURT NO. 2	Order Dtd. 2024-03- 18		(Se at No- 9)
27 3	26915/ 2024	20.03.2 024	ABLAPL - 2233/2 024	G. JAYASINGH	C.O.	COURT NO. 2	Order Dtd. 2024-03- 18	BAIL- 2	(Se at No- 11)
27 4	26916/ 2024	20.03.2 024	ABLAPL - 2232/2 024	ARUN KUMAR MANSINGH	C.O.	COURT NO. 2	Order Dtd. 2024-03- 18		(Se at No- 11)
27 5	26917/ 2024	20.03.2 024	ABLAPL - 1937/2 024	PRASANJIT BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-04- 02		(Se at No- 11)
27 6	26918/ 2024	20.03.2 024	ABLAPL - 1130/2 024	M. N. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-02- 27		(Se at No- 11)
27 7	26919/ 2024	20.03.2 024	ABLAPL - 744/20 24	S. RAY	C.O.	COURT NO. 11	Order Dtd. 2024-04- 02		(Se at No- 11)
27 8	26920/ 2024	20.03.2 024	ABLAPL - 741/20 24	M. M. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-03- 18		(Se at No- 11)
27 9	26921/ 2024	20.03.2 024	ABLAPL - 731/20 24	B. MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-03- 18		(Se at No- 11)
28 0	26924/ 2024	20.03.2 024	CRLREV - 71/202 4	D.SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-03- 18	CRIMI NAL REVIS ION	(Se at No- 3)

28	26925/ 2024	20.03.2 024	WP (C) - 8031/2 020	G.C.SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-03- 14	WRIT BRANC H-2	(Se at No- 9)
28	26926/ 2024	20.03.2 024	WP (C) - 36291/ 2023	S.K.DASH	C.O.	COURT NO. 11	Order Dtd. 2024-03- 18	WRIT BRANC H-8	(Se at No- 41)
28	26927/ 2024	20.03.2 024	BLAPL- 11442/ 2023	J.P.KAR	C.O.	COURT NO. 11	Order Dtd. 2024-03- 19	BAIL- 1	(Se at No- 6)
28	26928/ 2024	20.03.2 024	WP (C) - 7265/2 019	B.K.PARDH I	C.O.	COURT NO. 11	Order Dtd. 2024-03- 14	WRIT BRANC H-4	(Se at No- 38)
28	26929/ 2024	20.03.2 024	CRLREV - 95/202 4	R.K.BARIK	C.O.	COURT NO. 6	Order Dtd. 2024-03- 15	CRIMI NAL REVIS ION	(Se at No- 3)
28	26930/ 2024	20.03.2 024	CRLREV - 94/202 4	N.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-03- 15	CRIMI NAL REVIS ION	(Se at No- 3)
28	26931/ 2024	20.03.2 024	WP (C) - 2327/2 022	R.K.JENA	C.O.	COURT NO. 6	Order Dtd. 2024-03- 18	WRIT BRANC H-4	(Se at No- 38)
28	26932/ 2024	20.03.2 024	WP (C) - 2327/2 022	J.DEHURY	C.O.	COURT NO. 6	Order Dtd. 2024-03- 18	WRIT BRANC H-4	(Se at No- 38)
28	26933/ 2024	20.03.2 024	WP (C) - 12595/ 2016	N.ROUT	C.O.	COURT NO. 6	Order Dtd. 2024-03- 19	WRIT BRANC H-5	(Se at No- 47)
29	26934/ 2024	20.03.2 024	WP (C) - 12595/ 2016	N.ROUT	C.O.	COURT NO. 6	Order Dtd. 2024-03- 19	WRIT BRANC H-5	(Se at No- 47)
29	26935/ 2024	20.03.2 024	WP (C) - 12595/ 2016	N.ROUT	C.O.	COURT NO. 6		WRIT BRANC H-5	(Se at No- 47)
29	26936/ 2024	20.03.2 024	WP (C) - 35802/ 2023	S.K.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-03- 18	WRIT BRANC H-4	(Se at No- 37)
29	26937/ 2024	20.03.2 024	CRLREV - 110/20	S.BARIK	C.O.	COURT NO. 6	Order Dtd. 2024-03- 19	CRIMI NAL REVIS	(Se at No-

			24					ION	4)
29 4	26938/ 2024	20.03.2 024	CRLREV - 96/202 4	B.R.DALAI	C.O.	COURT NO. 6	Order Dtd. 2024-03- 18		(Se at No- 4)
29 5	26939/ 2024	20.03.2 024	CRLREV - 109/20 24	R.K.BARIK	C.O.	COURT NO. 6	Order Dtd. 2024-03- 18	CRIMI NAL REVIS ION	(Se at No- 4)
29 6	26940/ 2024	20.03.2 024	WP (C) - 6357/2 024	A.DAS	C.O.	COURT NO. 6	Order Dtd. 2024-03- 19	WRIT BRANC H-3	(Se at No- 33)
29 7	26941/ 2024	20.03.2 024	WP (C) - 6372/2 024	A.K.ROY	C.O.	COURT NO. 6	Order Dtd. 2024-03- 19	WRIT BRANC H-3	(Se at No- 33)
29 8	26942/ 2024	20.03.2 024	WP (C) - 6429/2 024	S.DAS	C.O.	COURT NO. 6	Order Dtd. 2024-03- 19	WRIT BRANC H-4	(Se at No- 37)
29 9	26943/ 2024	20.03.2 024	WP (C) - 6182/2 024	B.K.SWAIN	C.O.	COURT NO. 6	Order Dtd. 2024-03- 19	WRIT BRANC H-1	(Se at No- 31)
30 0	26944/ 2024	20.03.2 024	WPC (OA C) - 220/20 17	PN NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-03- 19	OA Branc h	(Se at No- 1)
30 1	26945/ 2024	20.03.2 024	WP (C) - 6175/2 024	R.K.MOHAB HOI	C.O.	COURT NO. 6	Order Dtd. 2024-03- 19	WRIT BRANC H-1	(Se at No- 31)
30 2	26946/ 2024	20.03.2 024	WPC (OA C) - 1560/2 017	RC MUDULI	C.O.	COURT NO. 6	Order Dtd. 2024-03- 18	OA Branc h	(Se at No- 1)
30 3	26948/ 2024	20.03.2 024	WPC (OA C) - 2171/2 017	RC MUDULI	C.O.	COURT NO. 6	Order Dtd. 2024-03- 18	OA Branc h	(Se at No- 1)
30 4	26949/ 2024	20.03.2 024	WP (C) - 6144/2 024	T.K.NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-03- 19	WRIT BRANC H-1	(Se at No- 31)
30 5	26950/ 2024	20.03.2 024	WP (C) - 6142/2 024	T.K.NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-03- 19	WRIT BRANC H-1	(Se at No- 31)
30 6	26951/ 2024	20.03.2 024	WPC (OA C) -	RC MUDULI	C.O.	COURT NO. 6	Order Dtd. 2024-03- 18	OA Branc	(Se at

			2172/2017					h	No-1)
307	26952/2024	20.03.2024	CRLMC-544/2024	A. PARIDA	C.O.	COURT NO. 6	Order Dtd. 2024-03-19	CRIMINAL MISC	(Se at No-5)
308	26953/2024	20.03.2024	WP (C) - 6130/2024	R.SAMAL	C.O.	COURT NO. 6	Order Dtd. 2024-03-19	WRIT BRANCH-1	(Se at No-31)
309	26954/2024	20.03.2024	WPC (OA C) - 2173/2017	RC MUDULI	C.O.	COURT NO. 6	Order Dtd. 2024-03-18	OA Branch	(Se at No-1)
310	26955/2024	20.03.2024	CRLMC-698/2024	MANOJ KUMAR MALLICK	C.O.	COURT NO. 6	Order Dtd. 2024-03-19	CRIMINAL MISC	(Se at No-1)
311	26956/2024	20.03.2024	WP (C) - 6128/2024	B.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-03-19	WRIT BRANCH-1	(Se at No-31)
312	26957/2024	20.03.2024	WPC (OA PC) - 200/2017	AP SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-03-19	OA Branch	(Se at No-1)
313	26958/2024	20.03.2024	WP (C) - 6123/2024	R.SAMAL	C.O.	COURT NO. 6	Order Dtd. 2024-03-19	WRIT BRANCH-1	(Se at No-31)
314	26959/2024	20.03.2024	CRLMA-35/2021	M/S. MANOJ KU. MALLICK A.K.BEURA P.MOHANTY B.PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2024-03-19	BAIL-2	(Se at No-10)
315	26960/2024	20.03.2024	WP (C) - 17094/2022	U. KUMA	C.O.	COURT NO. 6	Order Dtd. 2024-03-18	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-107)
316	26961/2024	20.03.2024	CONTC-1784/2024	P CHULLI	C.O.	COURT NO. 6	Order Dtd. 2024-03-19	CONTE MPT	(Se at No-5)
317	26962/2024	20.03.2024	WP (C) - 6157/2024	G.N.SETHI	C.O.	COURT NO. 6	Order Dtd. 2024-03-19	WRIT BRANCH-1	(Se at No-31)

318	26963/2024	20.03.2024	WP (C) - 6133/2024	M.R.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-03-19	WRIT BRANCH-1	(Se at No-31)
319	26964/2024	20.03.2024	CONTC-1714/2024	S SAMAL	C.O.	COURT NO. 6	Order Dtd. 2024-03-19		(Se at No-31)
320	26965/2024	20.03.2024	WP (C) - 6314/2024	S.DAS	C.O.	COURT NO. 6	Order Dtd. 2024-03-19	WRIT BRANCH-3	(Se at No-33)
321	26966/2024	20.03.2024	CONTC-1715/2024	S SAMAL	C.O.	COURT NO. 6	Order Dtd. 2024-03-19	CONTE MPT	(Se at No-8)
322	26967/2024	20.03.2024	WP (C) - 6325/2024	KIRTAN DANG	C.O.	COURT NO. 6		WRIT BRANCH (DIVISION BENCH -3)	(Se at No-117)
323	26968/2024	20.03.2024	WP (C) - 6315/2024	S.DAS	C.O.	COURT NO. 6	Order Dtd. 2024-03-19	WRIT BRANCH-3	(Se at No-33)
324	26969/2024	20.03.2024	CONTC-1713/2024	S SAMAL	C.O.	COURT NO. 6	Order Dtd. 2024-03-19		(Se at No-33)
325	26970/2024	20.03.2024	WP (C) - 6321/2024	KIRTAN DANG	C.O.	COURT NO. 6		WRIT BRANCH (DIVISION BENCH -3)	(Se at No-117)
326	26971/2024	20.03.2024	WP (C) - 5661/2024	D.PARIDA	C.O.	COURT NO. 6	Order Dtd. 2024-03-19	WRIT BRANCH-3	(Se at No-12)
327	26972/2024	20.03.2024	CONTC-1711/2024	S SAMAL	C.O.	COURT NO. 6	Order Dtd. 2024-03-19		(Se at No-12)
328	26973/2024	20.03.2024	WP (C) - 6305/2024	P.K.SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-03-19 Judgement Dtd. 2024-03-19,	WRIT BRANCH-3	(Se at No-33)
329	26974/2024	20.03.2024	WP (C) - 17094/	U. KUMA	C.O.	COURT NO. 1	Order Dtd. 2024-03-18	WRIT BRANCH	(Se at

			2022					H (DIVI SION BENCH -1)	No- 107)
33 0	26976/ 2024	20.03.2 024	CONTC- 1710/2 024	S SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-03- 19		(Se at No- 107)
33 1	26977/ 2024	20.03.2 024	SA- 32/199 5	P. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-03- 18	SECON D APPEA L	(Se at No- 4)
33 2	26978/ 2024	20.03.2 024	WP (C) - 6223/2 024	D.K.SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-03- 19	WRIT BRANC H-2	(Se at No- 6)
33 3	26980/ 2024	20.03.2 024	CONTC- 1709/2 024	S SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-03- 19	CONTE MPT	(Se at No- 1)
33 4	26981/ 2024	20.03.2 024	WP (C) - 6233/2 024	P.K.MOHAN TY	C.O.	COURT NO. 1	Order Dtd. 2024-03- 19	WRIT BRANC H-2	(Se at No- 6)
33 5	26983/ 2024	20.03.2 024	CONTC- 1708/2 024	S SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-03- 19		(Se at No- 6)
33 6	26984/ 2024	20.03.2 024	WP (C) - 24315/ 2019	M.R.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-03- 19	WRIT BRANC H-1	(Se at No- 30)
33 7	26985/ 2024	20.03.2 024	SA- 163/19 93	N.K. ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-03- 19	SECON D APPEA L	(Se at No- 4)
33 8	26986/ 2024	20.03.2 024	CONTC- 1706/2 024	S SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-03- 19		(Se at No- 4)
33 9	26988/ 2024	20.03.2 024	WP (C) - 25433/ 2019	M.R.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-03- 19	WRIT BRANC H-5	(Se at No- 47)
34 0	26989/ 2024	20.03.2 024	SA- 210/19 87	G. SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2024-03- 19		(Se at No- 47)
34	26991/	20.03.2	CONTC-	S SAMAL	C.O.	COURT	Order Dtd. 2024-03-		(Se

1	2024	024	1704/2024			NO. 1	19		at No-47)
342	26992/2024	20.03.2024	CONTC-1716/2024	S SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-03-19		(Se at No-47)
343	26994/2024	20.03.2024	WP (C) - 25456/2019	M.R.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-03-19	WRIT BRANCH-5	(Se at No-47)
344	26995/2024	20.03.2024	CMAPL-778/2023	P.DAS	C.O.	COURT NO. 1	Order Dtd. 2024-03-19	M.J.C.	(Se at No-3)
345	26996/2024	20.03.2024	CONTC-1329/2024	B SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-03-19		(Se at No-3)
346	26998/2024	20.03.2024	RPFAM-250/2022	B. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-03-18	FIRST APPEAL	(Se at No-7)
347	26999/2024	20.03.2024	WP (C) - 4803/2024	B.R.SETH	C.O.	COURT NO. 1	Order Dtd. 2024-03-19	WRIT BRANCH-3	(Se at No-11)
348	27000/2024	20.03.2024	RPFAM-250/2022	DILLIP SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-03-18	FIRST APPEAL	(Se at No-7)
349	27001/2024	20.03.2024	WP (C) - 6082/2024	R.SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-03-18	WRIT BRANCH-7	(Se at No-5)
350	27002/2024	20.03.2024	WP (C) - 6195/2024	T BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-03-19	WRIT BRANCH-1	(Se at No-31)
351	27003/2024	20.03.2024	CMP-203/2024	R.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-03-19	WRIT BRANCH-8	(Se at No-39)
352	27005/2024	20.03.2024	CMP-122/2024	J. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-03-19	WRIT BRANCH-7	(Se at No-15)
353	27007/2024	20.03.2024	WP (C) - 6216/2024	M.R.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-03-19	WRIT BRANCH-2	(Se at No-6)

35	27008/ 2024	20.03.2 024	WP (C) - 6328/2 024	S DASH	C.O.	COURT NO. 1	Order Dtd. 2024-03- 19	WRIT BRANC H-3	(Se at No- 33)
35	27009/ 2024	20.03.2 024	WP (C) - 6233/2 024	DILIP KUMAR SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-03- 19	WRIT BRANC H-2	(Se at No- 6)
35	27010/ 2024	20.03.2 024	WP (C) - 6432/2 024	S.DAS	C.O.	COURT NO. 1	Order Dtd. 2024-03- 19	WRIT BRANC H-4	(Se at No- 37)
35	27011/ 2024	20.03.2 024	WP (C) - 8012/2 020	M.K. RATH	C.O.	COURT NO. 1	Order Dtd. 2024-03- 19	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 115)
35	27012/ 2024	20.03.2 024	WP (C) - 8012/2 020	M.N. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-03- 19	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 115)
35	27013/ 2024	20.03.2 024	WP (C) - 6488/2 024	J.P.KAR	C.O.	COURT NO. 1	Order Dtd. 2024-03- 19	WRIT BRANC H-4	(Se at No- 37)
36	27014/ 2024	20.03.2 024	WP (C) - 11382/ 2020	K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-03- 19	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 116)
36	27015/ 2024	20.03.2 024	WP (C) - 6317/2 024	S.DAS	C.O.	COURT NO. 1	Order Dtd. 2024-03- 19	WRIT BRANC H-3	(Se at No- 33)
36	27016/ 2024	20.03.2 024	WP (C) - 6164/2 024	GN SETHI	C.O.	COURT NO. 1	Order Dtd. 2024-03- 19	WRIT BRANC H-1	(Se at No- 31)
36	27017/ 2024	20.03.2 024	WP (C) - 11382/ 2020	J.J. PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024-03- 19	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 116)

364	27018/2024	20.03.2024	WP (C) - 6318/2024	S.DAS	C.O.	COURT NO. 1	Order Dtd. 2024-03-19	WRIT BRANCH-3	(Seat No-33)
365	27019/2024	20.03.2024	WP (C) - 6116/2024	GOPINATH SETHI	C.O.	COURT NO. 1	Order Dtd. 2024-03-19	WRIT BRANCH-1	(Seat No-31)
366	27020/2024	20.03.2024	WP (C) - 11382/2020	AMBIKA PRASAD MISHRA	C.O.	COURT NO. 1	Order Dtd. 2024-03-19	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-116)
367	27021/2024	20.03.2024	WP (C) - 6319/2024	S.DAS	C.O.	COURT NO. 1	Order Dtd. 2024-03-19	WRIT BRANCH-3	(Seat No-33)
368	27022/2024	20.03.2024	WP (C) - 37396/2023	K.C. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-03-19	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-102)
369	27023/2024	20.03.2024	WP (C) - 15485/2014	R.R.DAS	C.O.	COURT NO. 22	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-106)
370	27024/2024	20.03.2024	WP (C) - 36408/2020	S.K. SAHOO	C.O.	COURT NO. 3	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-112)
371	27025/2024	20.03.2024	WP (C) - 2155/2024	SK LENKA	C.O.	COURT NO. 3	Order Dtd. 2024-03-19	WRIT BRANCH-5	(Seat No-32)
372	27026/2024	20.03.2024	WP (C) - 6407/2024	K.C. TRIPATHY	C.O.	COURT NO. 3	Order Dtd. 2024-03-19	WRIT BRANCH-4	(Seat No-37)
373	27027/2024	20.03.2024	WP (C) - 6543/2024	H.K. DAS	C.O.	COURT NO. 10	Order Dtd. 2024-04-12	WRIT BRANCH-7	(Seat No-48)

374	27028/2024	20.03.2024	WP (C) - 6106/2024	TK NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-03-19	WRIT BRANCH-1	(Serial No-31)
375	27030/2024	20.03.2024	WP (C) - 6257/2024	K.K. NATH	C.O.	COURT NO. 10	Order Dtd. 2024-03-18	WRIT BRANCH-2	(Serial No-6)
376	27031/2024	20.03.2024	WP (C) - 5260/2024	A SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-03-19	WRIT BRANCH-7	(Serial No-44)
377	27033/2024	20.03.2024	WP (C) - 23316/2011	R.K. MOHAPATRA	C.O.	COURT NO. 10	Order Dtd. 2024-03-18	WRIT BRANCH-5	(Serial No-20)
378	27034/2024	20.03.2024	WP (C) - 6370/2024	S DASH	C.O.	COURT NO. 10	Order Dtd. 2024-03-19	WRIT BRANCH-3	(Serial No-33)
379	27036/2024	20.03.2024	WP (C) - 6090/2024	J.P. KAR	C.O.	COURT NO. 10	Order Dtd. 2024-03-18	WRIT BRANCH-7	(Serial No-5)
380	27037/2024	20.03.2024	WP (C) - 6369/2024	SK SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-03-19	WRIT BRANCH-3	(Serial No-33)
381	27038/2024	20.03.2024	WP (C) - 6129/2024	A.K. NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-03-19	WRIT BRANCH-1	(Serial No-31)
382	27041/2024	20.03.2024	WP (C) - 6412/2024	J.P. KAR	C.O.	COURT NO. 10	Order Dtd. 2024-03-19	WRIT BRANCH-4	(Serial No-37)
383	27043/2024	20.03.2024	WP (C) - 6262/2024	P.K. JENA	C.O.	COURT NO. 10	Order Dtd. 2024-03-19	WRIT BRANCH-2	(Serial No-6)
384	27045/2024	20.03.2024	WP (C) - 27495/2013	N.CH. SINHA	C.O.	COURT NO. 10	Order Dtd. 2024-03-19	WRIT BRANCH-2	(Serial No-9)
385	27046/2024	20.03.2024	WP (C) - 13222/2003	R.K. MOHABHOI	C.O.	COURT NO. 10	Order Dtd. 2024-03-19	WRIT BRANCH-8	(Serial No-40)
386	27048/2024	20.03.2024	ABLAPL - 2274/2	T.R. DAS	C.O.	COURT NO. 10	Order Dtd. 2024-03-18	BAIL-2	(Serial No-

			024						12)
387	27052/2024	20.03.2024	ABLAPL - 944/2024	JR DAS	C.O.	COURT NO. 10	Order Dtd. 2024-03-14		(Se at No-12)
388	27053/2024	20.03.2024	ABLAPL - 942/2024	JR DAS	C.O.	COURT NO. 10	Order Dtd. 2024-03-14		(Se at No-12)
389	27060/2024	20.03.2024	WP (C) - 20846/2018	R DAS	C.O.	COURT NO. 10	Order Dtd. 2024-01-17	WRIT BRANCH-7	(Se at No-5)
390	27061/2024	20.03.2024	WP (C) - 20840/2018	R DAS	C.O.	COURT NO. 10	Order Dtd. 2024-01-17	WRIT BRANCH-7	(Se at No-5)
391	27062/2024	20.03.2024	WP (C) - 20844/2018	R DAS	C.O.	COURT NO. 10	Order Dtd. 2024-01-17	WRIT BRANCH-7	(Se at No-5)
392	27063/2024	20.03.2024	WP (C) - 20837/2018	R DAS	C.O.	COURT NO. 10	Order Dtd. 2024-01-17	WRIT BRANCH-7	(Se at No-5)
393	27064/2024	20.03.2024	WP (C) - 20832/2018	R DAS	C.O.	COURT NO. 10	Order Dtd. 2024-01-17	WRIT BRANCH-7	(Se at No-5)
394	27065/2024	20.03.2024	WP (C) - 20824/2018	R DAS	C.O.	COURT NO. 10	Order Dtd. 2024-01-17	WRIT BRANCH-7	(Se at No-5)
395	27066/2024	20.03.2024	WP (C) - 20835/2018	R DAS	C.O.	COURT NO. 10	Order Dtd. 2024-01-17	WRIT BRANCH-7	(Se at No-5)
396	27067/2024	20.03.2024	WP (C) - 20820/2018	R DAS	C.O.	COURT NO. 10	Order Dtd. 2024-01-17	WRIT BRANCH-7	(Se at No-5)
397	27070/2024	20.03.2024	ABLAPL - 12977/2023	BALARAM SINGH	C.O.	COURT NO. 10	Order Dtd. 2024-03-19	BAIL-1	(Se at No-2)
398	27072/2024	20.03.2024	ABLAPL - 15423/2023	JAYADEBA BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-01-09	BAIL-2	(Se at No-8)
399	27073/2024	20.03.2024	ABLAPL -	JAYADEBA BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-01-10	BAIL-2	(Se at

			15429/ 2023						No-8)
40 0	27082/ 2024	20.03.2 024	BLAPL- 976/20 24	G R DHAL	C.O.	COURT NO. 17	Order Dtd. 2024-02- 27	BAIL- 1	(Se at No- 1)
40 1	27089/ 2024	20.03.2 024	ABLAPL - 2211/2 024	B SINGH	C.O.	COURT NO. 17	Order Dtd. 2024-03- 15	BAIL- 2	(Se at No- 9)
40 2	27092/ 2024	20.03.2 024	ABLAPL - 396/20 24	AK JATI	C.O.	COURT NO. 17	Order Dtd. 2024-03- 11	BAIL- 1	(Se at No- 2)
40 3	27095/ 2024	20.03.2 024	ABLAPL - 15223/ 2023	A K SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-03- 12	BAIL- 2	(Se at No- 7)
40 4	27096/ 2024	20.03.2 024	WP (C) - 5785/2 024	J DEHURY	C.O.	COURT NO. 16	Order Dtd. 2024-03- 19	WRIT BRANC H-4	(Se at No- 17)
40 5	27097/ 2024	20.03.2 024	WP (C) - 6019/2 024	J DEHURY	C.O.	COURT NO. 16	Order Dtd. 2024-03- 19	WRIT BRANC H-7	(Se at No- 5)
40 6	27098/ 2024	20.03.2 024	WP (C) - 6268/2 024	G JAYASINGH	C.O.	COURT NO. 16	Order Dtd. 2024-03- 19	WRIT BRANC H-2	(Se at No- 6)
40 7	27099/ 2024	20.03.2 024	WP (C) - 24429/ 2022	RK DEHURA	C.O.	COURT NO. 16	Order Dtd. 2024-03- 18	WRIT BRANC H-1	(Se at No- 2)
40 8	27100/ 2024	20.03.2 024	WP (C) - 24429/ 2022	AK BARIK	C.O.	COURT NO. 16	Order Dtd. 2024-03- 18	WRIT BRANC H-1	(Se at No- 2)
40 9	27101/ 2024	20.03.2 024	WP (C) - 6666/2 024	P.K.DASH	C.O.	COURT NO. 16	Order Dtd. 2024-03- 20	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 121)
41 0	27102/ 2024	20.03.2 024	WP (C) - 6666/2 024	J.P.KAR	C.O.	COURT NO. 16	Order Dtd. 2024-03- 20	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 121)

41 1	27103/ 2024	20.03.2 024	WP (C) - 6069/2 024	L.D.SAHU	C.O.	COURT NO. 16	Order Dtd. 2024-03- 20	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 113)
41 2	27104/ 2024	20.03.2 024	SA- 392/20 01	BRAJA KISHORE PANDA	C.O.	COURT NO. 16	Order Dtd. 2024-03- 19	SECON D APPEA L	(Se at No- 7)
41 3	26624/ 2024	20.03.2 024	ABLAPL - 15142/ 2023	HAREKRUSH NA DASH	GENE RAL		Order Dtd. 2024-03- 06	BAIL- 1	(Se at No- 1)
41 4	26626/ 2024	20.03.2 024	ABLAPL - 15143/ 2023	HAREKRUSH NA DASH	GENE RAL		Order Dtd. 2024-03- 06	BAIL- 1	(Se at No- 1)
41 5	26629/ 2024	20.03.2 024	WP (C) - 31007/ 2022	SANJAYA KUMAR BEHERA	GENE RAL		Order Dtd. 2023-10- 31	WRIT BRANC H-5	(Se at No- 22)
41 6	26631/ 2024	20.03.2 024	WP (C) - 5214/2 021	SANJAYA KUMAR BEHERA	GENE RAL		Order Dtd. 2023-10- 31	WRIT BRANC H-5	(Se at No- 47)
41 7	26633/ 2024	20.03.2 024	ABLAPL - 2178/2 024	SWETAMBAR A PUROHIT	GENE RAL		Order Dtd. 2024-03- 14	BAIL- 1	(Se at No- 3)
41 8	26636/ 2024	20.03.2 024	BLAPL- 13570/ 2023	SOUMYAKAN TA TRIPATHY	GENE RAL		Order Dtd. 2024-03- 18	BAIL- 1	(Se at No- 2)
41 9	26640/ 2024	20.03.2 024	CRLREV - 814/20 17	SOUMYAKAN TA TRIPATHY	GENE RAL		Order Dtd. 2024-03- 06	CRIMI NAL REVIS ION	(Se at No- 2)
42 0	26644/ 2024	20.03.2 024	BLAPL- 1720/2 024	SWATIREKH A JENA	GENE RAL		Order Dtd. 2024-03- 19	BAIL- 2	(Se at No- 7)
42 1	26653/ 2024	20.03.2 024	ABLAPL - 2288/2 024	SWETAMBAR A PUROHIT	GENE RAL		Order Dtd. 2024-03- 19		(Se at No- 7)
42 2	26656/ 2024	20.03.2 024	WP (C) - 2327/2 022	BINAYAK PRASHAD MOHANTY	GENE RAL		Order Dtd. 2024-03- 18	WRIT BRANC H-4	(Se at No- 38)

423	26658/2024	20.03.2024	BLAPL-1694/2024	SURYAKANT A DASMOHAPATRA	GENERAL		Order Dtd. 2024-03-19		(Seat No-38)
424	26677/2024	20.03.2024	WP (C) - 6187/2024	SANDHYARANI PANI	GENERAL		Order Dtd. 2024-03-19	WRIT BRANCH-1	(Seat No-31)
425	26779/2024	20.03.2024	TRP (C) - 58/2020	SUVRAJIT DASH	GENERAL		Plaint	M.J.C.	(Seat No-6)
426	26785/2024	20.03.2024	WP (C) - 16965/2022	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2022-09-20	WRIT BRANCH-1	(Seat No-2)
427	26792/2024	20.03.2024	WPC (OA) - 1595/2019	GOPINATH PANDA	GENERAL		Order Dtd. 2024-02-07	OA Branch	(Seat No-1)
428	26801/2024	20.03.2024	WP (C) - 6163/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-03-19	WRIT BRANCH-1	(Seat No-31)
429	26807/2024	20.03.2024	WP (C) - 6161/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-03-19	WRIT BRANCH-1	(Seat No-31)
430	26811/2024	20.03.2024	WP (C) - 6122/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-03-19	WRIT BRANCH-1	(Seat No-31)
431	26817/2024	20.03.2024	WP (C) - 6222/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-03-19	WRIT BRANCH-2	(Seat No-6)
432	26821/2024	20.03.2024	WP (C) - 6427/2024	SANDHYARANI PANI	GENERAL		Order Dtd. 2024-03-20	WRIT BRANCH-4	(Seat No-37)
433	26825/2024	20.03.2024	WP (C) - 6615/2024	SANDHYARANI PANI	GENERAL		Order Dtd. 2024-03-20	WRIT BRANCH-8	(Seat No-40)
434	26870/2024	20.03.2024	CONTC-1146/2024	PRASANTA KUMAR JOSHI	GENERAL		Order Dtd. 2024-03-11		(Seat No-40)
435	26922/2024	20.03.2024	ABLAPL - 2439/2	RABI NARAYAN SAHU	GENERAL		Order Dtd. 2024-03-20		(Seat No-

			024						40)
43 6	26923/ 2024	20.03.2 024	WP (C) - 6181/2 024	PRAFULLA KUMAR NAYAK	GENE RAL		Order Dtd. 2024-03- 18	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 115)
43 7	27078/ 2024	20.03.2 024	BLAPL- 8435/2 023	KRISHNA NAIK	GENE RAL		Order Dtd. 2024-03- 18	BAIL- 2	(Se at No- 12)
43 8	27091/ 2024	20.03.2 024	WA- 1955/2 023	SANJAYA KUMAR BEHERA	GENE RAL		Order Dtd. 2023-10- 19	WRIT APPEA L	(Se at No- 2)
43 9	26615/ 2024	20.03.2 024	WA- 1015/2 023	S K MOHAPATRA	GENE RAL		Order Dtd. 2023-11- 29	WRIT APPEA L	(Se at No- 7)
44 0	26674/ 2024	20.03.2 024	ABLAPL - 7970/2 019	SRINIBASH MOHANTY	GENE RAL		Order Dtd. 2021-07- 23		(Se at No- 7)
44 1	26836/ 2024	20.03.2 024	WP (C) - 16065/ 2017	P PRADHAN	GENE RAL		Order Dtd. 2023-08- 10	WRIT BRANC H-4	(Se at No- 17)
44 2	26864/ 2024	20.03.2 024	CRLMA- 233/20 18	B.BEHERA	GENE RAL		Order Dtd. 2024-03- 07	BAIL- 1	(Se at No- 4)
44 3	26878/ 2024	20.03.2 024	CONTC- 1030/2 024	P. K. JENA	GENE RAL		Order Dtd. 2024-03- 07		(Se at No- 4)
44 4	26887/ 2024	20.03.2 024	ABLAPL - 1595/2 024	KP BEHERA	GENE RAL		Order Dtd. 2024-03- 18		(Se at No- 4)
44 5	26947/ 2024	20.03.2 024	CRLMC- 4625/2 023	M R SAHOO	GENE RAL		Order Dtd. 2024-02- 01		(Se at No- 4)
44 6	26975/ 2024	20.03.2 024	CRLREV - 184/20 19	A BEHERA	GENE RAL		Order Dtd. 2019-04- 09		(Se at No- 4)
44 7	26979/ 2024	20.03.2 024	CRLREV - 661/20	A BEHERA	GENE RAL		Order Dtd. 2019-07- 09	CRIMI NAL REVIS	(Se at No-

			18					ION	2)
448	26982/2024	20.03.2024	WP (C) - 11120/2022	N K ROUT	GENERAL		Order Dtd. 2022-11-10	WRIT BRANCH-1	(Seat No-4)
449	26987/2024	20.03.2024	CONTC-1771/2017	R C ROUT	GENERAL		Order Dtd. 2019-08-01 Petition, Annexure, Affidavit,	CONTE MPT	(Seat No-2)
450	26990/2024	20.03.2024	RSA-431/2009	R C ROUT	GENERAL		Order Dtd. 2024-02-16	SECOND APPEAL	(Seat No-3)
451	26993/2024	20.03.2024	ABLAPL - 10183/2020	A MOHANTY	GENERAL		Order Dtd. 2022-04-18	BAIL-1	(Seat No-4)
452	26997/2024	20.03.2024	ABLAPL - 523/2021	A MOHANTY	GENERAL		Order Dtd. 2021-02-15	CRIMINAL MISC	(Seat No-3)
453	27004/2024	20.03.2024	WP (C) - 5263/2024	B K DALAI	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH-7	(Seat No-44)
454	27006/2024	20.03.2024	WP (C) - 17941/2010	H K DASH	GENERAL		Order Dtd. 2016-01-27		(Seat No-44)
455	27029/2024	20.03.2024	WP (C) - 12728/2010	H K DASH	GENERAL		Order Dtd. 2015-03-16		(Seat No-44)
456	27032/2024	20.03.2024	WP (C) - 12328/2007	H K DASH	GENERAL		Order Dtd. 2022-02-17	WRIT BRANCH (DIVISION BENCH)	(Seat No-122)
457	27035/2024	20.03.2024	WP (C) - 17894/2010	H K DASH	GENERAL		Order Dtd. 2016-03-29		(Seat No-122)
458	27039/2024	20.03.2024	ABLAPL - 11111/2021	A PANI	GENERAL		Order Dtd. 2021-11-10	BAIL-2	(Seat No-12)
459	27040/2024	20.03.2024	WP (C) - 978/20	D K MOHANTY	GENERAL		Order Dtd. 2024-03-12	WRIT BRANCH	(Seat

			24					H-8	No-29)
460	27042/2024	20.03.2024	WPC (OA C) - 1176/2019	B SAMAL	GENERAL		Order Dtd. 2024-01-19	OA Branch	(Seat No-1)
461	27044/2024	20.03.2024	WP (C) - 8559/2012	B K DALAI	GENERAL		Order Dtd. 2023-01-19	WRIT BRANCH-8	(Seat No-43)
462	27047/2024	20.03.2024	CRLMC-36/2020	S BARIK	GENERAL		Order Dtd. 2020-11-20	CRIMINAL MISC	(Seat No-5)
463	27049/2024	20.03.2024	WA-1391/2022	P C MOHANTY	GENERAL		Order Dtd. 2023-11-15	WRIT APPEAL	(Seat No-2)
464	27050/2024	20.03.2024	WP (C) - 9334/2014	NAMITA PRADHAN	GENERAL		Order Dtd. 2024-02-29	WRIT BRANCH-1	(Seat No-3)
465	27051/2024	20.03.2024	WP (C) - 14053/2010	A SUNDARAY	GENERAL		Order Dtd. 2011-02-17 Petition, Annexure ,		(Seat No-3)
466	27054/2024	20.03.2024	ARBA-13/2016	S K SAHOO	GENERAL		Order Dtd. 2018-03-07 Appealmemo, Annexure ,	M.J.C .	(Seat No-1)
467	27055/2024	20.03.2024	OJC-8796/1996	SMT.SHANTILATA	GENERAL		Order Dtd. 1997-06-27		(Seat No-1)
468	27056/2024	20.03.2024	WP (C) - 16281/2019	S K SAHOO	GENERAL		Order Dtd. 2024-01-24	WRIT BRANCH-1	(Seat No-4)
469	27057/2024	20.03.2024	WP (C) - 8560/2012	B K DALAI	GENERAL		Order Dtd. 2023-01-19	WRIT BRANCH-8	(Seat No-43)
470	27058/2024	20.03.2024	WA-570/2023	P C MOHANTY	GENERAL		Order Dtd. 2023-11-16	WRIT APPEAL	(Seat No-6)
471	27059/2024	20.03.2024	FAO-1014/2019	K K NATH	GENERAL		Order Dtd. 2024-03-01	MISC. APPEAL SEC.	(Seat No-9)
47	27068/	20.03.2024	CRLMC-	S BISWAL	GENE		Order Dtd. 2023-07-	CRIMI	(Se

2	2024	024	2602/2022		RAL		06Petition,Annexure ,	NAL MISC	at No-1)
473	27069/2024	20.03.2024	CMP-1664/2015	S BISWAL	GENERAL		Order Dtd. 2016-01-05		(Se at No-1)
474	27071/2024	20.03.2024	CMP-121/2016	S BISWAL	GENERAL		Order Dtd. 2016-03-18Petition,Annexure ,		(Se at No-1)
475	27074/2024	20.03.2024	CMP-1081/2015	S BISWAL	GENERAL		Order Dtd. 2015-11-17Petition,Annexure ,		(Se at No-1)
476	27075/2024	20.03.2024	MACA-371/2006	S R OJHA	GENERAL		Order Dtd. 2019-03-15	MISC. APPEAL SEC.	(Se at No-1)
477	27076/2024	20.03.2024	CONTC-6914/2023	A J JATI	GENERAL		Order Dtd. 2024-03-07	CONTE MPT	(Se at No-2)
478	27077/2024	20.03.2024	WP (C) - 5437/2024	P C ACHARI	GENERAL		Order Dtd. 2024-03-12	WRIT BRANCH-1	(Se at No-2)
479	27079/2024	20.03.2024	FAO-33/2024	K C NAYAK	GENERAL		Order Dtd. 2024-03-12	MISC. APPEAL SEC.	(Se at No-5)
480	27080/2024	20.03.2024	CMP-492/2020	D NAYAK	GENERAL		Order Dtd. 2024-02-28Petition,Annexure ,	WRIT BRANCH-4	(Se at No-19)
481	27081/2024	20.03.2024	FAO-755/2014	D NAYAK	GENERAL		Order Dtd. 2017-04-21	MISC. APPEAL SEC.	(Se at No-8)
482	27083/2024	20.03.2024	RPFAM-434/2023	G R DAS	GENERAL		Order Dtd. 2024-03-13	FIRST APPEAL	(Se at No-5)
483	27084/2024	20.03.2024	WP (C) - 16648/2013	R SAMAL	GENERAL		Order Dtd. 2014-08-20		(Se at No-5)
484	27085/2024	20.03.2024	WP (C) - 34/2020	D J NAYAK	GENERAL		Order Dtd. 2023-08-28	WRIT BRANCH (DIVI	(Se at No-104)

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48 5	27086/ 2024	20.03.2 024	MACA- 171/20 02	S R OJHA	GENE RAL		Order Dtd. 2022-12- 06	MISC. APPEA L SEC.	(Se at No- 2)
48 6	27087/ 2024	20.03.2 024	BLAPL- 6133/2 023	S. S. BISWAL	GENE RAL		Order Dtd. 2024-02- 08	BAIL- 1	(Se at No- 5)
48 7	27088/ 2024	20.03.2 024	WP (C) - 22287/ 2021	R K SAHU	GENE RAL		Order Dtd. 2021-08- 27Petition,Annexure ,	WRIT BRANC H-2	(Se at No- 7)
48 8	27090/ 2024	20.03.2 024	MACA- 163/20 06	S R OJHA	GENE RAL		Order Dtd. 2022-09- 02	MISC. APPEA L SEC.	(Se at No- 4)
48 9	27093/ 2024	20.03.2 024	WP (C) - 1334/2 016	A SAHOO	GENE RAL		Order Dtd. 2016-06- 24		(Se at No- 4)
49 0	27094/ 2024	20.03.2 024	WP (C) - 32226/ 2023	HARIHAR	GENE RAL		Order Dtd. 2024-02- 27	WRIT BRANC H-4	(Se at No- 27)

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